

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**



Hearing through video conferencing

**T.A. No. 62/955/2021**

This the 07<sup>th</sup> April, 2021.

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. TARUN SHRIDHAR, MEMBER (A)**

1. Dr. Arif Ahmad Wani, S/O: Gul Ju Wani R/O Wandevalgam, Kokernag, Anantnag, Kashmir, Age: 29 Years.
2. Dr. Jan Mohammad Suhail, S/O Ghulam Mohammad Shah R/o Kamad, Anantnag, Kashmir, Age 28 Years.

.....Applicant

(Advocate: None)

**Versus**

1. State of J&K through Commissioner/Secretary to Government Health and Medical Education Department, Civil Secretariat, Srinagar.
2. Director, Health Services Kashmir, Srinagar.
3. Principal/Dean, Government Medical College, (GMC), Srinagar.

.....Respondents

(Advocate: Mr. Amit Gupta, A.A.G.)

## **ORDER [ORAL]**

### **HON'BLE MR. TARUN SHRIDHAR, MEMBER (A)**

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference.

2. Even on the last date of hearing i.e. 03.03.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e., 7.4.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the O.A. is dismissed in default for non-appearance of applicant.

**(TARUN SHRIDHAR)**  
MEMBER (A)

**(RAKESH SAGAR JAIN)**  
MEMBER (J)

JNS

